

F. No. J-11017/6/2021-Judicial-Part (1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 06th August, 2024

Shastri Bhawan, New Delhi,
Dated the 6th August, 2024

ORDER

The President is pleased to accept the resignation of Shri Kartik Chandra Jena, Central Government Counsel for High Court of Orissa at Cuttack, with effect from 28.07.2024.

2. Consequently, the name of Shri Kartik Chandra Jena, Advocate, appearing at the serial number '13' in the List of Central Government Counsel of this Department's Order No. J-11017/6/2021-Judicial-Part (1) dated 23.09.2021, stands omitted.

3. Hindi version of this order will follow.



(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri P K Parhi, Dy. SGI, High Court of Orissa.
4. The Registrar, HC, Cuttack Bench.
5. Shri Kartik Chandra Jena, Advocate.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office copies.



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